## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 84(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: M/s. Sandeep Bansil V/s. M/s. Nexgen manpower Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

Vipyolingh Advocate & Jor Respondent Vipyol.

9. Nilava Advocate & No. 1 to 3

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## ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given one week's time as last chance to file the rejoinder.

List on 01.11.2016 for arguments.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

Sd1-

Member (Judicial)